

INFORMATION RELATED TO CLASS III AND CLASS IV STAFF OF SUBORDINATE COURTS as on 18.03.17

Sl. No.	Category of Class III staff (Name of the Post)	Total Sanctioned Post	Working strength	Cadre wise vacancies	Sl. No.	Category of Class IV staff (Name of the Post)	Total Sanctioned Post	Working strength	Cadre wise vacancies
1.	Assistant	96	78	18	1.	Process Server	16	02	14
2.	Stenographer	28	11	17	2.	Daftari	03	00	03
3.	Deposition Typist	17	13	04	3.	Mali	01	00	01
4.	Driver	08	07	01	4.	Waterman	01	01	00
5.					5.	Xerox-cum-Generator Operator	01	00	01
					6.	Treasury Sarkar	01	00	01
					7.	Peon	84	68	16
	<b>Total</b>	<b>149</b>	<b>109</b>	<b>40</b>		<b>Total</b>	<b>107</b>	<b>71</b>	<b>36</b>

Note- 1. Out of 11 working Stenographers, one Stenographer is deputed in Unique Identification Authority of India, Regional Office, Ranchi on lien basis since December, 2014.

2. Out of 7 working drivers, one driver is deputed in the Hon'ble Jharkhand High Court, Ranchi on lien basis since February, 2017.

Vijay  
18/03/17